NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/82/2016

NAME OF THE PETITIONER(S)

: N. Ramachandran

NAME OF THE RESPONDENT(S)

: Buildart Safety Glass Private Limited & 6 others

UNDER SECTION

: 397/398 of companies act 1956

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S. Manjula Deni, Adv FOT KSR XLO, CBE

For peritioner

& Marine

2. Prithviraj Pandian (for) R. Vancatarneda Coursel bor

NO. 2

forthe

<u>ORDER</u>

Counsels representing both the parties are present and submitted that they are trying to settle the matter and in this regard verification of the accounts and value of the property is in progress. Both the counsels prayed for time to suggest a name of the Chartered Accountant. Time is enlarged at request. Put up on 12.02.2018.

(S VIJAYARAGHAVAN) Member(Technical) (K ANANTHA PADMANABHA SWAMY)

Member(Judicial)